

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-420(ND)/2017

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
18.11.2019.**

**NAME OF THE COMPANY: M/s. Regal Metal & Ferro Alloys Vs. M/s.
Sandeep Axles Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Arun Saxena, Mr. Rahul Singh and
Mr. Shivam Mishra,
Advocates for Liquidator

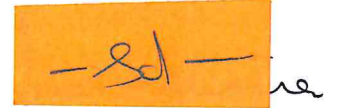
Present for the Respondent: Mr. Saurabh Kalia, Mr. Siddharth Tandon and
Ms. Saloni Purohit, Advocates for Ex-Director
in CA 729
Mr. Avinash Mohapatra, Advocate for Canara
Bank

ORDER

CA 725/2019 has been filed by the Canara Bank. Ld. Counsel prays for an
adjournment. At request, adjourned to ¹²th December 2019.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**